

## STATEMENT-V

*Union Territory/State-wise schemes under consideration of NABARD under schematic lending*

(Rs. in lakhs)			
No.	State/Union Territory	No. of Schemes	Bank Loan (Rs.)
1.	Andaman & Nicobar Islands	3	224.00
2.	Andhra Pradesh	8	5732.00
3.	Arunachal Pradesh	1	100.00
4.	Assam	1	350.00
5.	Gujarat	12	877.66
6.	Haryana	2	916.00
7.	Karnataka	6	940.32
8.	Kerala	2	845.00
9.	Madhya Pradesh	10	814.02
10.	Maharashtra	96	9077.00
11.	Meghalaya	1	1.55
12.	Nagaland	1	69.72
13.	National Capital Territory of Delhi	2	950.00
14.	Orissa	14	1599.14
15.	Rajasthan	5	1384.00
16.	Tamil Nadu	37	8420.69
17.	Uttar Pradesh	18	2316.33
18.	West Bengal	34	3603.17

**Assistance from NRF**

\*288. SHRI T. GOPAL KRISHNA: Will the Minister INDUSTRY be pleased to state:

(a) the total amount of funds sanctioned under National Renewal Funds during the last two years, State-wise;

(b) whether the progress regarding implementation of projects under the above fund is being monitored properly;

(c) if so, the details thereof;

(d) whether any new proposals have been received from various States during the current year; and

(e) if so, the decision taken by the Government in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) According to the provisional figures available for the years 1994-95 and 1995-96, a sum of Rs. 251.90 crores and Rs. 217 crores respectively was released under National Renewal Fund for implementation of voluntary retirement scheme in the Central Public Sector Undertakings and for counselling, retraining and redeployment

assistance to the rationalised workers, which are the only approved schemes under National Renewal Fund at present. These allocations are not made state-wise but are given to Central PSUs, Employee Assistance Centres etc.

(b) and (c) The progress regarding implementation of the schemes is monitored periodically in terms of utilisation of funds and physical achievements at various levels, including by the administrative Ministries, the implementing agencies and by the Empowered Authority of the National Renewal Fund through its secretariat.

(d) and (e) Proposal have been received from different sources during the current year for setting up Employee Assistance Centres at some additional locations, which are under consideration.

[Translation]

**Non-Performing Assets**

\*289. SHRI SURENDRA YADAV:  
PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of FINANCE be pleased to state:-

(a) whether the non-performing assets in public sector banks are to the tune of Rs. 41,041 crores, Rs. 38,419 crores and Rs. 39,584 crores during 1993-94, 1994-95 and 1995-96 respectively;

(b) if so, the details thereof;

(c) whether some of these amounts have been written off;

(d) if so, the guidelines for writing off such amounts;

(e) the percentage of the loans written off during 1993-94, 1994-95 and 1995-96;

(f) whether the amount lying in non-performing assets is justified; and

(g) if not, the remedial steps taken and guidelines, if any, issued in this regard?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) The quantum of Non-Performing Assets (NPAs) of public sector banks for the last three years is as under:-

(Rs. in crores)

Year	Amount
1993-94	41041.33
1994-95	38385.18
1995-96	39583.94

The bankwise details of NPAs for the last three years is given in the statement attached.